

### Delivery of Books (Public Libraries) Act

94. **Shri Shree Narayan Das:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of books and newspapers which the libraries that are entitled to receive publications from the publishers under the Delivery of Books (Public Libraries) Act 1954, have, so far received since the said Act came into force; and

(b) whether any, and if so, how many, publishers have failed to comply with the requirements of the Act, and, have been brought to book?

**The Deputy Minister of Education and Scientific Research (Dr. M. M. Das):** (a) A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 8]

(b) The Government of India have not so far received any specific complaint from the three Public Libraries regarding non-compliance of the provisions of the Act by any publisher.

### Capital Issues

95. **Shri Shree Narayan Das:** Will the Minister of Finance be pleased to state:

(a) the total number of applications received for capital issues and their total amount during 1956-57;

(b) the number of applications sanctioned and the amount involved; and

(c) the number of applications rejected and the number still pending consideration?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) to (c). During the period 1-4-1956 to 31-3-1957, 544 applications for consent to the issue of capital for a total amount of Rs. 266.7 crores were received. Out of these, upto the 15th May, 1957, consent was given to 248 applications for a total amount of Rs. 191.8 crores and 91 applications for a total of Rs. 11.1 crores were refused consent.

16 applications for Rs. 3.6 crores were withdrawn and 189 applications for Rs. 60.2 crores are pending.

In addition, 106 applications were received during this period for extension of time of consents previously granted or for postponement of the date of redemption of securities already issued. Of these 98 have been disposed of, and 8 are pending consideration.

### Committee on Customs Procedure and Organisation

96. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether any interim report has been submitted by the Committee on Customs Procedure and Organisation; and

(b) if so, its main recommendations?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) No, Sir.

(b) Does not arise.

### Police Manual

97. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 43 on the 26th March, 1957 and state:

(a) whether the Police Manual is being revised in so far as it deals with the question of handling of crowds by the police; and

(b) if not, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The Manual has not been revised but the question of handling crowds by the Police has been and is receiving attention.

### Seniority of Class I Officers

98. **Shri Radha Raman:** Will the Minister of Home Affairs be pleased to state:

(a) whether Class I Officers recruited through the service commission or